

was received from the U.S. Embassy in India and permission was given. The aircraft came from Ceylon and were to visit Madras, Calcutta and New Delhi and then to proceed to Karachi.

Hindustan Housing Factory Limited, Delhi

558. { Shri Kamath :
Dr. Ram Subhag Singh :

Will the Minister of Production be pleased to state :

(a) the total expenditure incurred so far in connection with the establishment and working of the Hindustan Housing Factory Limited, Delhi from the date of its inception as the Prefab Housing Factory in 1948;

(b) the quantum or value of each material produced so far;

(c) how much of it has been sold to the public or to Government departments; and

(d) whether Government propose to take over the factory and run it as a State enterprise?

The Minister of Production (Shri K. C. Reddy) : (a) The Government Prefab. Housing Factory which was established in 1950 by the Government of India for the manufacture of prefabricated houses ceased to function effectively from the 1st April, 1953. A small Cell with a skeleton staff has however been retained to look after (i) the disposal of the surplus stores and (ii) finalisation of the outstanding payments, closing of accounts etc. The total expenditure incurred on the Government housing Factory upto the end of 1954-55 was Rs. 110.8 lakhs.

The Hindustan Housing Factory Limited was incorporated in January, 1953 as a private limited company. Government have not incurred any expenditure on the Hindustan Housing Factory Limited excepting Rs. 50,000/- being the Government's share of the subscribed capital.

(b) and (c). A statement giving the desired information is laid on the Table of the House. [See Appendix VI, annexure No. 48].

(d) The matter is under consideration.

Rehabilitation of Displaced Persons

559. Mulla Abdullahas: Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons rehabilitated in the Madhya Pradesh; and
237 L S D—3

(b) the number of displaced persons yet to be rehabilitated?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). Information is being collected and will be laid on the Table of the Lok Sabha in due course.

Penicillin

560. Shri Badshah Gupta: Will the Minister of Commerce and Industry be pleased to state the total annual requirement of Penicillin in the country?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): Annual requirements penicillin have been estimated at 16-17 million mega units by Pharmaceutical Enquiry Committee. According to the current estimates of the Sub-Committee of the Development Council (Pharmaceuticals and Drugs), the consumption of penicillin by the Second Five Year Plan period is expected to be 40 million mega units per year.

Second Five Year Plan

561. Shri Hem Raj: Will the Minister of Planning be pleased to state the schemes submitted by the Punjab Government for the setting up of cottage and small scale industries in Punjab under the Second Five Year Plan?

The Deputy Minister of Planning (Shri S. N. Mishra): A statement showing the schemes is placed on the Table of the House. (See Appendix VI, annexure No. 49).

Residential Accommodation

562. Shri Veeraswamy: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the self-contained quarters in Lodi Colony in New Delhi have been allotted; and

(b) if so, the basis on which they have been allotted?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

(a) and (b). Self contained quarters in Lodi Colony comprise the following:

(i) 'A' and 'B' type flats; and

(ii) two blocks of flats already converted into self contained units from single room chummeries. All this accommodation stands allotted to the entitled officers. The allotments have been made according to seniority of qualifying service in New Delhi.